Annexure-7																
		Name	of the corpor	rate debtor:	Minerva Exec	utive Apartmer	nts Pvt Ltd; Da	te of commen	cement of liqui	idation: 26/11	/2019.; List o	f stakehold	ers as on: 7th	Feb 2020	)	
List of other stake holders, if any (other than Financial Creditors & Operational Creditors)											(Amount in Rupees)					
S.NO.	Name of	ld. No.	. Details of claim		Details of claim admitted							Amount	Amount of	Amt of	Amt of	Remarks, if
	Creditor		Date of	Amount	Amt of	Nature of	Amount	Whether		Amt	% share in	of	any mutual	claim	claim	any
			receipt	claimed	claim	claim	covered by	lien /		covered by	total	continge	dues, that	rejecte	under	
					admitted		lien or	attachment		guarantee	amount of	nt claim	may be set	d	verifica	
							attachment	removed?			claims		off		tion	
							pending	(Yes/No)			admitted					
							disposal									
1	Smt. P.	Nil	NA	-	-	0	0	NA		0	0	0	0	0	0	Representing
	Lakshmi															the
	Sruthi															Shareholders